

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

STARRED QUESTION NO:34
ANSWERED ON:02.12.2004
NORMS FOR RADIO TV PROGRAMMES
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Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Government has not so far taken any decision in regard to norms for cable TV news channels DTH, FM Radio and Print Media;
- (b) whether the Government is examining the proposals submitted by the Telecom Regulatory Authority of India on implementation of the Conditional Access System (CAS) that had given options of rolling out CAS;
- (c) if so, the main reasons for delay in taking the action; and
- (d) the time by which the final decision in this regard is likely to be taken?

Answer

THE MINISTER OF INFORMATION & BROADCASTING AND CULTURE (SHRI S. JAIPAL REDDY)

(a) to (d): The Telecom Regulatory Authority of India (TRAI) has furnished final recommendations on two issues, viz.

- (i) Issues relating to broadcasting and distribution of TV channels; and
- (ii) Licensing issues relating to second phase of private FM radio broadcasting.

Besides, a Group of Ministers (GoM) has been constituted to consider various issues relating to Print Media.

The recommendations on issues relating to broadcasting and distribution of TV channels include the issues concerning the implementation of Conditional Access System (CAS). The Government has sought the comments of all the State Governments on this report. The recommendations of TRAI on both the issues as such are under various stages of examination. No time-frame can be indicated for a final decision on these recommendations.